

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2266  
ANSWERED ON:09.03.2011  
RATING OF UNIVERSITIES INSTITUTES  
Shantha J.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether accreditation system adopted by the Government to allow universities/institutes to compete on the basis of their ratings has failed in its prime objective of healthy competition for quality education;
- (b) if not, the reasons for which the system has not been vigorously enforced; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT Dr.D.PURANDESWARI)

(a to c) The prime mandate of National Assessment and Accreditation Council (NAAC), as envisaged in its Memorandum of Association, is to assess and accredit institutions of higher learning, universities and colleges or one or more of their units, i.e. Departments, Schools, Institutions, Programmes, etc. However, accreditation by NAAC, which as of now is voluntary, do provide impetus to teaching and learning process, which in turn benefit not only students but other stakeholders. The University Grants Commission has, for example, made accreditation a pre-requisite for the colleges and universities for consideration under its 'Potential for Excellence' scheme. The Government has recently introduced The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010 which envisage, inter-alia, mandatory accreditation of higher educational institutions.